

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3904  
ANSWERED ON:02.12.2010  
AIR SERVICES TO FOREIGN COUNTRIES  
Singh Shri Ijyaraj ;Sinh Dr. Sanjay

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has extended air services to foreign countries;
- (b) if so, the details of the last two years;
- (c) the steps taken to cater the increasing demand of air services in Arab countries and the outcome thereof; and
- (d) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) to (d): Air services to/from foreign countries are governed by bilateral Air Services Agreements (ASAs). India has so far entered into 108 ASAs. Grant of traffic rights under the ASAs is a dynamic process and specify the maximum numbers of services to be operated to/from India. For connectivity to Arab countries, sufficient traffic rights are available for the designated airlines of India and the Arab countries to meet the traffic demand in the sectors.